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O.A.No. 405 of 2008

Order dated : 23.11.2009

Coram: Hon'ble Mr Justice K. Thankappan, M (J)
Hon'ble Mr. C.R.Mohapatra, M (A)

It is reported by the Ld. Counsel for the applicant that the grievance of the applicant has already been met by the Department vide order No. HRM-II/61(1)99/ACP/AD(OL)/25076 dated 20.10.2009 allowing him the benefit of ACP.

Recording the above, the O.A. stands disposed of.

MEMBER (ADMN.)

MEMBER (JUDL.)